

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**IA NO. 162 OF 2017 IN
APPEAL No. 58 of 2017 &
IA NOS. 162,163 of 2017**

Dated: 27th March, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

M/s Monnet Ispat & Energy Ltd. ...Appellant(s)

Vs.

Chhattisgarh State Electricity Regulatory Commission & Anr. ...Respondent(s)

Counsel for the Appellant(s) : Ms. Anshu Mahajan

Counsel for the Respondent(s) : Mr. C.K.Rai
Mr. Umesh Prasad for R-1

Ms. Suparna Srivastava for R-2

ORDER

Learned counsel for the appellant seeks two weeks time to file rejoinder. He may file the same on or before 11.04.2017 after serving copy on the other side.

List the matter on **20.04.2017.**

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/kt